

National Company Law Tribunal

Allahabad Bench

CP NO. 02/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE COMPANY: M/s Jan VHKas Realtech Ltd

SECTION OF THE COMPANIES ACT: U/S 252(3) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shruti Srivastava	PCS	Petitioner	Shruti
2.	Krishna Dev Vyas	Adv.	ROC	

CP NO.02/ALD/2018

Smt. Shruti Srivastava, PCS for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur.

A spare copy of the present petition to be provided to the Ld. CGSC. Further, the registry has raised some objection with regard to some procedural formalities in the present petition, such needs to be removed and formalities to be complied with.

The matter to be listed on 15th February, 2018.

Dated:19.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd

**H.P. Chaturvedi,
Member (Judicial)**